

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 149
217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.....Applicant/petitioner

v.

Celebration City Projects Pvt. Ltd.

..... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 12.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner:

Mr. Dr. U.K. Chaudhary, Sr. Adv. with Ms. Ranjana Roy Gawai, Ms. Vasudha Sen and Mr. Chaitanya, Advs.

For the respondent:

Mr. Gursat Singh, Advocate
Mr. K. Datta, Advocate for Corporate Debtor

ORDER

For order, see IB-740(PB)/2018